

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 92 OF 2020

Goa Foundation

..... Petitioner

*V e r s u s*

Chief Wildlife Warden & Ors.

..... Respondents

Ms. Anamika Gode, Advocate holding for Mrs. Norma Alvares, Advocate for the Petitioner.

Mr. Sagar Dhargalkar, Additional Government Advocate for the Respondent nos. 1 and 3.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 17<sup>th</sup> July, 2020

P.C.

1. Heard Ms. Anamika Gode, the learned Counsel for the petitioner.
2. Issue notice to the respondents returnable on 24<sup>th</sup> July, 2020.
3. Mr. Sagar Dhargalkar, learned Additional Government Advocate, waives service on behalf of respondent nos.1 and 3.

4. In addition to the usual mode of service, private service is permitted upon the unserved respondents.

M. S. JAWALKAR

M. S. SONAK, J.

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